

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 248 OF 2007

BHADRAGIRI VENKATA RAVI

Appellant (s)

VERSUS

PUBLIC PROSECUTOR H/C OF A.P.,

Respondent(s)

Date: 07/08/2008 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Nobody is present.

There is no request for additional documents.

Original record is received.

Office has to take the appropriate steps, as per Rules.

(S.G.SHAH)
Registrar